

(a) whether rehabilitation Ministry Employees Co operative House Building Society Ltd., Shivalik, New Delhi has constituted a body called "Shivalik Welfare Committee" and have collected donations of Rs. 20,000 each from the residents of Shivalik Colony having purchased plots on "General Power of Attorneys";

(b) if so, the reasons therefor;

(c) whether the donations to the tune of more than Rs. 50 lakh have been collected without having taken any consent either from the Department of Rehabilitation or the Registrar of Cooperative Societies; and

(d) if so, the action contemplated by the Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Registrar Cooperative Societies, Govt. of Delhi has informed that no such information is on records.

(b) to (d) Do not arise in view of reply to part (a) above.

Charges against Managing Director of Hotel Corporation of India

1834. DR. ASIM BALA :
SHRI BIKASH CHOWDHURY :
SHRI SUNIL KHAN :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Managing Director of Hotel Corporation of India was suspended recently;

(b) if so, the charges levelled against him;

(c) whether the Government have enquired into the charges levelled against him; and

(d) if so, the findings thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Managing Director, Hotel Corporation of India Limited (HCIL) was placed under suspension with effect from 25.8.98 for misusing his official position by providing free air-tickets and free board and lodging in Centaur Hotel to an officer of the National Commission for SCs & STs who was dealing with the SC and ST cases of HCIL with a view to influencing the officer in the official discharge of his duties.

(c) and (d) An inquiry officer has been appointed to conduct a detailed inquiry in the case. The proceedings are in progress.

Construction of Over-Bridge at Manimajra in Chandigarh

1835. SHRI SATYA PAL JAIN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the enormous problems are being faced by the residents of Manimajra because of long closure of Railway Phatak near Manimajra in the Union Territory of Chandigarh;

(b) if so, whether the Government propose to construct a road over-bridge at said level crossing; and

(c) if so, the steps taken to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. No such report is there.

(b) No, Sir.

(c) Does not arise.

Introduction of Sabari Express

1836. SHRI GIRIDHAR GAMANG : Will the Minister of RAILWAYS be pleased to state :

(a) whether problems coming on the way to introduce proposed Sabari Express from Koraput to Bhubaneswar via Rayagada;

(b) if so, the steps taken by his Ministry to sort-out these problems; and

(c) the time by which the final decision is likely to be taken for running this proposed train?

< THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) It has already been decided to introduce 8447A/8448A Bhubaneswar-Koraput Link Express before 31st March, 1999.

Settlement of Issues by I.A. & A.I.

1837. SHRI SAMAR CHOUDHURY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of issues represented by the SC/ ST Employees Association of Air Corporations which have been settled in the years 1997 and 1998;